

Room no - 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 21

S.No	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	430/2016	8879/16	SURINDER KAUR Vs. SUSHIL KAUR AND ANR — 11.09.20
2	EX	28/2016	61122/16	INTÈC CAPITAL LTD Vs. MS HMS AGRO PROTINS LTD AND ORS — 11.09.20
3	EX		1324/17	FINCRUISE CREDIT SERVICES PVT LTD Vs. HARKESH SACHDEVA — 11.09.20
4	EX		567/18	HDB FINANCIAL SERVICES PVT LTD Vs. SANDEEP KAPOOR AND ORS — 11.09.20
5	EX		919/18	PHOENIX ARC P. LTD. Vs. ROHIT DUA — 11.09.20
6	EX		63/19	M/S SIDHARTH IMPEX Vs. ARCHIDPLY INDUSTRIES LTD AND ANR — 11.09.20
7	Civ DJ		721/19	VIJAY KUMAR CHHIBBAR Vs. RAJINDER KUMAR CHHIBBAR — 11.09.20
8	Civ DJ		905/19	SH VIVEK KUMAR AND ANR Vs. RAJ SHARMA AND ANR — 11.09.20
Issues				
9	Civ DJ	693/2016	7817/16	MS SHELL INDIA MARKETS PVT LTD Vs. MS ASSETS AUTO INDIA PVT LTD — 07.08.20
10	Civ DJ		110/19	DINESH KUMAR AGGARWAL Vs. RAVINDER KUMAR AND ORS — 10.08.20
Plaintiff/Petitioner Evidence				
11	Civ DJ	58/2016	11005/16	IQBAL KAUR ORS. Vs. PRAKASH KAUR ORS. — 09.10.20
12	Civ DJ	479/2016	11090/16	RAMESH KUMAR Vs. NEELAM AND OTHERS — 09.10.20
13	Civ DJ		1401/17	M/S HAICHENG VIVO MOBILE (INDIA) PVT LTD Vs. M/S SHIVAM INFO SOLUTION — 12.10.20
14	Civ DJ		691/19	HARJEET KAUR Vs. GURBANI KAUR AND ANR — 12.10.20
Misc. Arguments				
15	Civ DJ	16/2016	11069/16	HARPAL SINGH Vs. DALJIT SINGH — 16.09.20
16	Civ DJ	188/2016	10793/16	JANAK KUMARI SAGAR Vs. SUBHASH CHHABRA — 17.09.20
17	Civ DJ	68/2016	10959/16	VEENA MONGA THROUGH LRS. Vs. RAVI MONGA — 18.09.20
Final Arguments				
18	Civ DJ	172/2016	11683/16	M/S. NIAGARA HOTELS BUILDERS PVT. LTD. Vs. M/S. BANARAS BEADS LTD. — 27.05.20
19	Civ DJ	99/2016	11437/16	M/S. BANARAS BEADS LTD. Vs. M/S. NIAGARA HOTELS BUILDERS PVT. LTD. — 27.05.20
20	Civ DJ	171/2016	7751/16	M/S. NIAGARA HOTELS BUILDERS P LTD. Vs. M/S. BANARAS BEADS LIMITED — 27.05.20
21	Civ DJ	54/2016	8704/16	BHANWARI DEVI Vs. GANGA RAM — 21.05.20

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	79/16/2016	9751/16	DAYA RAM Vs. SH. MAHENDER AND ARN - 14/07/20
2	EX	24/2014	60860/16	MS PI SQUARE CABLES PVT. LTD. Vs. RAKESH GARG - 14/7/20
3	Civ DJ		12863/16	BHILANGANA HYDRO POWER LTD Vs. LOYAL SCAFFOLDING PVT. LTD. - 14/07/20
4	EX	7/2015	61078/16	MAGMA HOUSING FINANCE Vs. KUSHAL MAJUMDAR AND ANR - 14/07/20
5	Civ DJ	66/16/2016	10614/16	JKSO MACHINE TOOLS Vs. J.B. ENGINEERING CORPORATION - 14/07/20
6	Civ DJ		170/17	PUMA SPORTS INDIA P. LTD. Vs. RAJAT BHATIA - 14/7/20
7	Civ DJ		171/17	PUMA SPORTS INDIA P. LTD. Vs. MANJU BHATIA - 14/7/20
8	Counter Claim		6/17	M/S NUWAY ORGANICS NATURALS (INDIA) LTD. Vs. M/S GUPTA TRADING CORPORATION - 14/07/20
(Main Matter : Civ DJ/0608706/2016)				
9	Civ DJ		475/18	M/S. LOYAL SCAFFOLDING PVT. LTD. Vs. M/S. BHILANGANA - 17/07/20 HYDRO POWER LTD.
10	EX		626/18	M/S HOME CREDIT INDIA FINANCE P. LTD Vs. FARDDIN - 17/07/20
11	EX		713/18	INDUSIND BANK LTD. Vs. RUPINDER KAUR - 17/7/20
12	EX		1221/18	M/S HOME CREDIT INDIA FINANCE P. LTD. Vs. RAMESH KUMAR - 17/07/20
13	EX		1154/19	SMT BIMLA MALHOTRA Vs. SH SANJEEV ANAND 17/07/20
14	EX		1176/19	VED RANI AND ANR.(THROUGH LRS. SH. KAPIL MEDIRATTA Vs. M/S ACE TOWN PLANNERS P. LTD. - 17/07/20
15	EX		1195/19	FEDEX EXPRESS TRANSPORTATIONS AND SUPPLY CHAIN SERVICES INDIA PVT LTD Vs. SH VIJAY PAL - 17/7/20
Issues				
16	Civ DJ		177/19	JASPAL SINGH Vs. HARJEET KAUR AND ORS. - 17/7/20
Plaintiff/Petitioner Evidence				
17	Civ DJ	415/2014	11086/16	KRISHAN KUMAR UPPAL Vs. V.K. MALIK - 17/7/20
18	Civ DJ		1147/18	M/S SASH GLOBAL LOGISTICS P. LTD. Vs. M/S BEOWORLD P. LTD. - 17/7/20
Defendant/Respondent Evidence				
19	Civ DJ	43/16/2016	11010/16	CHITRA Vs. RAJMA ORS - 18/7/20
Misc. Arguments				
20	Civ DJ	49/16/2016	11563/16	MS LOYAL SCAFFOLDING PVT LTD Vs. MS BHILANAGANA HYDRO POWER LTD - 20/7/20
21	Civ DJ	10/2016	8706/16	M/S. GUPTA TRADING CORPORATION Vs. M/S. NUWAY ORGANIC NATURALS (INDIA) LTD. - 20/7/20
Sub Matter : Counter Claim/0000006/2017				
22	Civ DJ		717/18	KANCHAN SHUKLA Vs. THE EXECUTIVE ENGINEER (PWD) - 20/07/20

ROOM No. 131

Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA
Civil Judge

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		451/18	RAJNESH DIWAKAR Vs. MINTU
2	CS SCJ		1631/18	G.S.V. PRODUCTS Vs. PUNEET SHARMA
3	CS SCJ		235/19	U S SALES AGENCY Vs. ARUN KHOSLA
4	CS SCJ		236/19	VIVEK CHOPRA Vs. PARAMJEET SINGH NARULA
5	CS SCJ		441/19	STATE BANK OF INDIA Vs. PERMINDER KAUR
6	CS SCJ		805/19	MOHOU INDIA PVT LTD Vs. HUMBLE HOSPITALITY
7	CS SCJ		879/19	STATE BANK OF INDIA Vs. DINESH KUMAR DAKSHA
8	CS SCJ		1481/19	STATE BANK OF INDIA Vs. PARVINDER
9	CS SCJ		1677/19	STATE BANK OF INDIA Vs. JAI BHAGWAN
10	CS SCJ		1733/19	CANARA BANK Vs. SURESH PRASAD
Issues				
11	CS SCJ		756/17	OM LOGISTICS LTD (THROUGH MR. SAURABH SINGH AR) Vs. TRADITION GLOBE TRADE INDIA PVT LTD
12	CS SCJ		1177/19	RAJ PAL Vs. SATINDER SINGH
13	CS SCJ		1662/19	TANISH FORWARDERS PVT LTD Vs. PUNJANI CHITS PVT LTD
Plaintiff/Petitioner Evidence				
14	CS SCJ		921/18	INDIAN BANK Vs. VIPIN KUMAR
15	CS SCJ		985/19	LAL DHARI Vs. RAJ KUMAR JEENWAL @ RAJ KUMAR
16	CS SCJ		1536/19	NARENDER KUMAR VERMA Vs. GURMINDER SINGH
Defendant/Respondent Evidence				
17	CS SCJ		877/17	MURARI LAL GOEL Vs. MAHARAJA AGRASEN HOSPITAL CHARITABLE TRUST (REGD.)
Misc./ Arguments				
18	CS SCJ	122/2014	7350/16	GURVINDER DHODI Vs. MOHINDER SINGH
19	CS SCJ	123/2014	7351/16	GURVINDER DHODI Vs. MOHINDER SINGH
20	CS SCJ	124/2014	7353/16	GURVINDER DHODI Vs. MOHINDER SINGH
21	CS SCJ	125/2014	7354/16	GURVINDER DHODI Vs. MOHINDER SINGH
22	CS SCJ	126/2014	7589/16	GURVINDER DHODI Vs. MOHINDER SINGH
23	CS SCJ	127/2014	7590/16	GURVINDER DHODI Vs. MOHINDER SINGH
24	CS SCJ	128/2014	7591/16	GURVINDER DHODI Vs. MOHINDER SINGH
25	CS SCJ	129/2014	7592/16	GURVINDER DHODI Vs. MOHINDER SINGH
26	CS SCJ	130/2014	7593/16	GURVINDER DHODI Vs. MOHINDER SINGH
27	CS SCJ	131/2014	7637/16	GURVINDER DHODI Vs. MOHINDER SINGH
28	CS SCJ	132/2014	7638/16	GURVINDER DHODI Vs. MOHINDER SINGH
29	CS SCJ	121/2014	8508/16	GURVINDER DHODI Vs. MOHINDER SINGH
30	CS SCJ	117/2014	8520/16	GURVINDER DHODI Vs. MOHINDER SINGH
31	CS SCJ	118/2014	8521/16	GURVINDER DHODI Vs. MOHINDER SINGH
32	CS SCJ	119/2014	8525/16	GURVINDER DHODI Vs. MOHINDER SINGH
33	CS SCJ	120/2014	8526/16	GURVINDER DHODI Vs. MOHINDER SINGH
34	CS SCJ		888/19	SUCHIT GUPTA Vs. BALDEV RAJ ARORA
35	CS SCJ		1927/19	YASH PAL Vs. DHIRAJ ANAND
Final Arguments				
36	CS SCJ	201/2014	9201/16	AKAVAR ALI Vs. TEJ PAL SINGH
37	CS SCJ		452/17	DR. SURENDER KUMAR MANGLA Vs. NEERU KAELEY
38	CS SCJ		281/18	PARVINDER SINGH Vs. SURINDER PAUL KAUR

All cases are fixed for 19-05-2020

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

Criminal Cause List Dated 24-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	2/1/2015	57154/2016	STATE Vs. ASHOK	696/2014 /2014 1-6-PIW (Paschim Vihar East)
2	SC		464/2018	STATE Vs. CANCELLATION	206 /2018 (Tilak Nagar) 3-6-APP
3	Cr. Case		5/2018	KUSUM LATA Vs. THE STATE AND ORS	/2018 (Paschim Vihar West) 19-5-APP.
Charge					
1	SC		451/2019	STATE Vs. SHANTI DEVI	167 /2019 (Paschim Vihar West) 19-5-Ch.
Prosecution Evidence					
5	SC	494/1/2013	56998/2016	STATE Vs. KARTA RAM@ OM PRKASH	176 /2012 (Punjabi Bagh) 4-6-PE
6	SC	23/1/2015	56553/2016	STATE Vs. AMIT KUMAR@MITTEY	815 /2015 (Punjabi Bagh) 7-7-PE
7	SC		168/2018	STATE Vs. SANDEEP SHAH	640 /2017 (Punjabi Bagh) 29-5-PE
8	SC		593/2018	STATE Vs. SADAM	164 /2018 (Nangloi) 14-7-PE
9	SC		779/2018	STATE Vs. SAHIL @ PRADEEP TOMER	499 /2018 (Ranhola) 3-6-PE

Room No.
154

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

District and Sessions Judge, West, THC
 IN THE COURT OF Sh. Rajesh kr.Singh
 Additional Sessions Judge

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Criminal Cause List Dated 24-03-2020 Total Cases:11

Case Type	Old Case No.	Case No.	Title	FIR/PS	
Appearance		743/2019	STATE Vs. ABHISHEK BHARDWAJ	580 /2019 (Paschim Vihar East)	11.05.20.
		483/2017	STATE Vs. PAWAN SAINI	940 /2004 (Nangloi)	30.06.20
Production Evidence	66/2016	55971/2016	STATE Vs. AJEET SINGH	865 /2015 (Hari Nagar)	13.07.20
	81/2015	56858/2016	STATE Vs. RAVI BHARDWAJ	239 /2015 (NIHAL VIHAR)	15.07.20.
		58139/2016	STATE Vs. SAURABH	124 /2016 (Punjabi Bagh)	24.07.20
		335/2017	STATE Vs. MANGAL SINGH	70 /2017 (Mundka)	24.09.20
		435/2017	STATE Vs. AJAY DIWAN	128 /2015 (Paschim Vihar East)	24.07.20
		291/2018	STATE Vs. RAMAN DEEP SINGH	328 /2017 (NIHAL VIHAR)	17.07.20.
Evidence		313/2018	STATE Vs. MOHIT SOLANKI	74 /2018 (Punjabi Bagh)	07.09.20
Documents	15/2016	56031/2016	STATE Vs. YOGESH KALARA@ RAJU	692 /2015 (Punjabi Bagh)	11.05.20
	82/2016	57206/2016	STATE Vs. ASHUTOSH MISHRA	490 /2016 (Rajouri Garden)	15.04.20.

COURT No. 221

Room No 132

District and Sessions Judge, West, THC
IN THE COURT OF Mr.Sunil Beniwal
ASJ/SPECIAL JUDGE(NDPS)

Criminal Cause List Dated 24-03-2020 Total Cases:10

सुनील बेनीवाल
SUNIL BENIWAL
अतिरिक्त सत्र न्यायाधीश
Additional Sessions Judge

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	05/5/20	442/2018	STATE Vs. DHARMU	156 /2018 (Paschim Vihar West)
2	SC	06/5/20	622/2018	STATE Vs. MANISH KAUL @ VARUN	172 /2018 (Kirti Nagar)
Charge					
3	SC	09/4/20ch	140/2019	STATE Vs. SUNIL PUNIA	835 /2015 (Paschim Vihar West)
Prosecution Evidence					
4	SC	06/5/20PC 89/2013	56314/2016	STATE Vs. AMAR UGARSEN BHARDWAJ	88 /2012 (Moti Nagar)
5	SC	18/5/20PC 51/2015	57408/2016	STATE Vs. YASH PAL ETC	823 /2015 (Hari Nagar)
6	SC	16/5/20PC 9/2016	57646/2016	STATE Vs. MONOJ @ TUFANI ETC.	444 /2015 (Khyala)
7	SC	21/5/20PC 26/2016	57859/2016	STATE Vs. NARENDER SINGH AND ANR	60 /2013 (Patel Nagar)
8	SC	20/5/20PC	57963/2016	STATE Vs. VIJAY SINGH @ KALI @ SONU	49 /2016 (Tilak Nagar)
9	SC	22/5/20PC	73/2020	STATE Vs. SATENDER RAI	10 0
Statement of Accused					
10	SC	9/4/20 SA	552/2018	STATE Vs. OM PRAKASH @ OMI	70 /2016 (Anand Parbat)

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 24-03-2020 Total Cases:42

23/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		7494/2017	STATE Vs. ARCHANA	300 /2017 (Ranjit Nagar)
2	Cr. Case		9258/2018	STATE Vs. ARJUN	263 /2017 (Patel Nagar)
3	Cr. Case		2154/2019	STATE Vs. UNTRACE	318 /2017 (Ranjit Nagar)
4	Cr. Case		2905/2019	STATE Vs. PANKAJ SORA	0135 /2018 (Ranjit Nagar)
5	Cr. Case		3492/2019	STATE Vs. GAURAV MALHOTRA	87 /2017 (Ranjit Nagar)
6	Cr. Case		5547/2019	STATE Vs. SUNIL KUMAR CHAUDHARY	02 /2012 (Patel Nagar)
7	Cr. Case		9497/2019	STATE Vs. PARDEEP TANK	358 /2019 (Patel Nagar)
8	Cr. Case		9883/2019	STATE Vs. UNTRACE	270 /2019 (Patel Nagar)
9	Cr. Case		9885/2019	STATE Vs. UNTRACE	201 /2019 (Patel Nagar)
10	Cr. Case		9886/2019	STATE Vs. UNTRACE	55 /2019 (Patel Nagar)
Misc. cases/purpose					
11	Ct. Cases		1559/2020	RUKMA DEVI Vs. JITENDER	/2020 (Patel Nagar)
12	Cr. Case		2145/2020	STATE Vs. UNTRACE	234 /2019 (Patel Nagar)
13	Cr. Case		2146/2020	STATE Vs. UNTRACE	513 /2019 (Patel Nagar)
14	Cr. Case		2147/2020	STATE Vs. UNTRACE	520 /2019 (Patel Nagar)
15	Cr. Case		2148/2020	STATE Vs. UNTRACE	626 /2019 (Patel Nagar)
16	Cr. Case		2149/2020	STATE Vs. UNTRACE	644 /2019 (Patel Nagar)
17	Cr. Case		2150/2020	STATE Vs. UNTRACE	648 /2019 (Patel Nagar)
18	Cr. Case		2151/2020	STATE Vs. UNTRACE	671 /2019 (Patel Nagar)
19	Cr. Case		2152/2020	STATE Vs. UNTRACE	1032 /2019 (Patel Nagar)
20	Cr. Case		2153/2020	STATE Vs. UNTRACE	515 /2018 (Patel Nagar)
21	Cr. Case		2154/2020	STATE Vs. UNTRACE	532 /2018 (Patel Nagar)
Charge					
22	Ct. Cases	110/P/2014	10825/2016	RENU @ RAJNI Vs. MANOJ KUMAR	/0 (Patel Nagar)
23	Cr. Case	29/PN/2014	66101/2016	STATE Vs. SHAILESH ORS	126 /2013 (Patel Nagar)
24	Cr. Case		1622/2019	STATE Vs. GOLAK GIRI	37 /2018 (Patel Nagar)
25	Cr. Case		1688/2019	STATE Vs. SHREYAS @ HARISH SAHNI	166 /2018 (Patel Nagar)
26	Cr. Case		7213/2019	STATE Vs. KAMAL SAINI	281 /2017 (Ranjit Nagar)
27	Cr. Case		848/2020	STATE Vs. RAHUL@ROHILLA	492 /2019 (Patel Nagar)
Prosecution Evidence					
28	Ct. Cases	52/P/2014	17973/2016	JAI BHAGWAN Vs. HARJIT SINGH	/0 (Patel Nagar)
29	Cr. Case	66/PN/2014	72326/2016	STATE Vs. MADHUR SETHI(AJUMANI)	52 /2009 (Patel Nagar)
30	Cr. Case	67/AP/2014	61116/2016	STATE Vs. DEEPAK KUMAR	423 /2011 (Punjabi Bagh)

23/6/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 24-03-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr. Case	91/RN/2015	63209/2016	STATE Vs. SHIV LAL	233 /2015 (Ranjit Nagar)
32	Ct. Cases	25/M/2016	16250/2016	DINESH KUMAR GUPTA Vs. RAMA SHANKER GUPTA	/0 ()
33	Cr. Case		518/2017	STATE Vs. PARASH AND ANR	956 /2015 (Patel Nagar)
34	Cr. Case		532/2017	STATE Vs. INDERJEET KAUR AND ORS	957 /2015 (Patel Nagar)
35	Cr. Case		1917/2017	STATE Vs. SURAJ	86 /2017 (Ranjit Nagar)
36	Cr. Case		6089/2017	STATE Vs. VINOD	129 /2015 (Ranjit Nagar)
37	Cr. Case		10001/2018	STATE Vs. SUSHILA	585 /2016 (Patel Nagar)
Statement of Accused					
38	Cr. Case		3737/2019	STATE Vs. VIRENDER NEGI @ VINAY	475 /2016 (Patel Nagar)
Final Arguments					
39	Cr. Case		73387/2016	STATE Vs. SATNAM @ MAKHAN SINGH	209 /2016 (Ranjit Nagar)
Order on Misc. Application					
40	Ct. Cases		2119/2018	DR. RAMESH GUPTA Vs. STATE	/0 (Patel Nagar)
Final Arguments					
41	Cr. Case		5700/2018	STATE Vs. HARISH KUMAR	140 /2018 (Patel Nagar)
Order on Misc. Application					
42	Cr. Case		7321/2019	STATE Vs. RAVINDER KUMAR @ RAVI	1089 /2015 (Patel Nagar)

23/6/20

District and Sessions Judge, West, THC

IN THE COURT OF MR. HASAN ANZAR

Additional District Judge

Room No 137

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	140/2016	9938/16	SATNAMI BAI@SATNAMI KAUR Vs. THE STATE (NATIONAL CAPITAL TERRITORY OF DELHI)
2	Civ DJ	133/2016	10427/16	GOPI KAUR Vs. SATNAMI KAUR
3	Civ DJ	213/2016	8069/16	MS NIKO PREFAB BUILDING SYSTEMS P. LTD. Vs. MS MOVETIME CINEPLEX P. LTD.
4	Civ DJ		13204/16	M/S GARG ROAD LINES Vs. M/S K.K. BUILD MART PVT LTD
5	Civ DJ		13346/16	RITU MEHRA Vs. S K MEHRA
6	Civ DJ		744/18	SONIA GOEL Vs. PARMESHWARI DEVI AND ORS
7	Civ DJ		1054/18	SUNIL KUMAR Vs. SURINDER KUMAR
8	Civ DJ		544/19	ASHOK KUMAR BHARDWAJ Vs. NARESH KUMAR BHARDWAJ AND ORS
9	Misc DJ		468/19	ANGAD Vs. HITESH ARORA AND ORS.
10	Civ DJ		775/19	GYANMATI Vs. SUKHRAM AND ORS.
11	Misc DJ		29/20	SUNITA KUMARI Vs. CHINTU TANEJA @ ASHU
Issues				
12	Civ DJ	107/2016	8418/16	RAM PIARI Vs. SHARDA AND ANR
Plaintiff/Petitioner Evidence				
13	Civ DJ	79/2016	10132/16	SAURABH SABHARWAL Vs. SATISH BHATIA
14	Civ DJ	316/2016	12241/16	OZONE OVERSEAS PVT. LTD. Vs. AKSHAET ENGINEERING CONSTRUCTION SERVICES
15	Civ DJ		914/17	GKW RETAIL SOLUTIONS P. LTD. Vs. SHACHIHATA INDIA P. LTD.
16	Civ DJ		347/18	BHAWNA SHARMA Vs. RAJESH KUMAR
17	Civ DJ		747/18	DEVENDER RATHOR Vs. PUNJAB GASKETS INDUSTRIES AND ANR
18	Civ DJ		896/18	MURTAZA ALI Vs. PUNJAB GASKETS INDUSTRIES AND ANR
19	Civ DJ		897/18	ZASFA PACKAGING (PARTNERSHIP FIRM) Vs. PUNJAB GASKETS INDUSTRIES AND ANR
20	Civ DJ		1259/18	JAGDEEP KAUR Vs. HARJEET KAUR
Defendant/Respondent Evidence				
21	Civ DJ	91/2015	9560/16	MS ONLINE MICRO SERVICE PVT. LTD. Vs. TEEKAYS INTERIOR SOLUTIONS PVT. LTD
22	Civ DJ	147/2016	10671/16	MS ARIHANT MARBLES Vs. MS SHARMA KALYPSO PRIVATE LIMITED
23	Civ DJ	394/2016	11477/16	RAMESH MARKANDEY Vs. PRADEEP MAAN
24	Civ DJ		13913/16	SANJAY BASOYA Vs. GANGA RAM
25	Civ DJ		1087/18	YAGYA VALKYA SHUKLA Vs. MUDIT KUMAR
26	Civ DJ		52/19	KULVINDER SINGH Vs. BSES RAJDHANI POWER LTD.
Misc./ Arguments				
27	ARBTN	5/2016	60764/16	S. JASPAL SINGH @ LALI Vs. S. KANWALJEET SINGH
28	RCA DJ	8/2014	61023/16	NARESH KUMAR SHARMA Vs. KRISHAN LAL MONGA
Misc. Arguments				
29	Civ DJ	26/2015	9831/16	KAMLESH MINDHA Vs. NARENDER @ GABBAR
30	Civ DJ	214/2016	12276/16	MS D.R. POLYMERS LTD Vs. MS AAKAAR CHEM PLAST PVT. LTD
31	Civ DJ		13755/16	PRABHA ANAND Vs. SHASHI DUA
32	Civ DJ		13756/16	SHASHI DUA Vs. PRABHA ANAND
33	RCA DJ		25/17	ANUJ TYAGI Vs. RISHI PAL LAKRA

02/6/20

06/7/20

7/7/20

14/7/20

8/7/20

1/6/20

28/5/20

**District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR
Additional District Judge**

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title
34	RCA DJ	4/2016	60993/16	KRISHAN LAL MONGA ORS. Vs. DEVKI ORS.(SINCE DECEASED)
35	Civ DJ		510/17	RAMESH KUMAR BAJAJ Vs. NEHA BAJAJ
36	RCA DJ		106/17	BAS DEV Vs. RAM KUMAR
37	Civ DJ		122/19	SHRI PARDEEP LUTHRA Vs. SH. RAVINDER KUMAR NARWAL
Final Arguments				
38	Civ DJ	130/2016	12236/16	SUPRIYA HOON Vs. KAPIL KUMAR TREHAN ANR.
39	Civ DJ	101/2016	10219/16	SUPRIYA HOON Vs. KAPIL KUMAR TREHAN
40	Civ DJ	88/2016	7942/16	PUNJAB NATIONAL BANK Vs. MS TIRUPATI PLASTIC
Order				
41	Civ DJ	353/2014	10389/16	MS G.C. CABLES PRIVATE LIMITED Vs. SANJAY KHURANA AND ANR
42	Civ DJ	126/2016	8202/16	NEHA BAJAJ Vs. RAMESH KUMAR BAJAJ
43	RCA DJ		152/18	ANUP BHATIA Vs. MADAN LAL BHATA

Room No - 138
 District and Sessions Judge, West, THC
 IN THE COURT OF Mr. Prashant Sharma
 Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 24-03-2020 Total Cases: 21

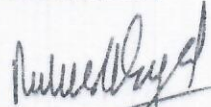
S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	430/2016	8879/16	SURINDER KAUR Vs. SUSHIL KAUR AND ANR — 11.09.20
2	EX	28/2016	61122/16	INTEC CAPITAL LTD Vs. MS HMS AGRO PROTINS LTD AND ORS — 11.09.20
3	EX		1324/17	FINCRUISE CREDIT SERVICES PVT LTD Vs. HARKESH — 11.09.20
4	EX		567/18	SACHDEVA HDB FINANCIAL SERVICES PVT LTD Vs. SANDEEP KAPOOR — 11.09.20
5	EX		919/18	AND ORS PHOENIX ARC P. LTD. Vs. ROHIT DUA — 11.09.20
6	EX		63/19	M/S SIDHARTH IMPEX Vs. ARCHIDPLY INDUSTRIES LTD AND ANR — 11.09.20
7	Civ DJ		721/19	VIJAY KUMAR CHHIBBAR Vs. RAJINDER KUMAR CHHIBBAR — 11.09.20
8	Civ DJ		905/19	SH VIVEK KUMAR AND ANR Vs. RAJ SHARMA AND ANR — 11.09.20
Issues				
9	Civ DJ	693/2016	7817/16	MS SHELL INDIA MARKETS PVT LTD Vs. MS ASSETS AUTO INDIA PVT LTD — 07.08.20
10	Civ DJ		110/19	DINESH KUMAR AGGARWAL Vs. RAVINDER KUMAR AND ORS — 10.08.20
Plaintiff/Petitioner Evidence				
11	Civ DJ	58/2016	11005/16	IQBAL KAUR ORS. Vs. PRAKASH KAUR ORS. — 09.10.20
12	Civ DJ	479/2016	11090/16	RAMESH KUMAR Vs. NEELAM AND OTHERS — 09.10.20
13	Civ DJ		1401/17	M/S HAICHENG VIVO MOBILE (INDIA) PVT LTD Vs. M/S SHIVAM INFO SOLUTION — 12.10.20
14	Civ DJ		691/19	HARJEET KAUR Vs. GURBANI KAUR AND ANR — 12.10.20
Misc. Arguments				
15	Civ DJ	16/2016	11069/16	HARPAL SINGH Vs. DALJIT SINGH — 16.09.20
16	Civ DJ	188/2016	10793/16	JANAK KUMARI SAGAR Vs. SUBHASH CHHABRA — 17.09.20
17	Civ DJ	68/2016	10959/16	VEENA MONGA THROUGH LRS. Vs. RAVI MONGA — 18.09.20
Final Arguments				
18	Civ DJ	172/2016	11683/16	M/S. NIAGARA HOTELS BUILDERS PVT. LTD. Vs. M/S. BANARAS BEADS LTD. — 27.05.20
19	Civ DJ	99/2016	11437/16	M/S. BANARAS BEADS LTD. Vs. M/S. NIAGARA HOTELS BUILDERS PVT. LTD. — 27.05.20
20	Civ DJ	171/2016	7751/16	M/S. NIAGARA HOTELS BUILDERS P LTD. Vs. M/S. BANARAS BEADS LIMITED — 27.05.20
21	Civ DJ	54/2016	8704/16	BHANWARI DEVI Vs. GANGA RAM — 21.05.20

Dated 23.03.2020

NOTICE

In pursuance of Office Order No.____/Estt./E-I/DHC dated 23.03.2020 of the Hon'ble High Court of Delhi, with regard to lock-down/suspension of work, the cases fixed from 24.03.2020 to 04.04.2020, in the Court of Sh.Rakesh Syal, Judge, Family Courts, West District, Tis Hazari, Delhi are adjourned en block to the following dates:

S.No.	Date already fixed	Next date of hearing
1	24.03.2020 (Tuesday)	16.05.2020 (Saturday)
2	25.03.2020 (Wednesday)	20.05.2020 (Wednesday)
3	26.03.2020 (Thursday)	23.05.2020 (Saturday)
4	27.03.2020 (Friday)	26.05.2020 (Tuesday)
5	28.03.2020 (Saturday)	30.05.2020 (Saturday)
6	30.03.2020 (Monday)	01.06.2020 (Monday)
7	31.03.2020 (Tuesday)	02.06.2020 (Tuesday)
8	01.04.2020 (Wednesday)	03.06.2020 (Wednesday)
9	03.04.2020 (Friday)	04.06.2020 (Thursday)
10	04.04.2020 (Saturday)	05.06.2020 (Friday)


(Rakesh Syal)

Judge, Family Courts,
West District, Tis Hazari Courts, Delhi

CIRCULAR

In pursuance to the office order dated 23/03/2020 issued by Delhi High Court on the point of lockdown / suspension of work from 23/03/2020 to 04/04/2020, it is clarified that all the cases listed in the court of Ms.Renu Bhatnagar, Principal Judge, Family Court, West District, Tis Hazari, are adjourned enbloc to the dates mentioned below:

Serial No.	Date Already Fixed	New Date Of Hearing
1	24/03/2020	16/05/2020
2	25/03/2020	20/05/2020
3	26/03/2020	23/05/2020
4	27/03/2020	26/05/2020
5	28/03/2020	30/05/2020
6	30/03/2020	01/06/2020
7	31/03/2020	02/06/2020
8	01/04/2020	03/06/2020
9	03/04/2020	04/06/2020
10	04/04/2020	05/06/2020

For Bijendra (Asst. Adm.)

MS. RENU BHATNAGAR
Principal Judge(West),
Family Courts, Tis Hazari
New Delhi

Room-308

In the Court of Sh. M. C. Gupta, District Judge - 3

Supplementary Counselist - 24.3.20

① CS-6245/18 ICICI Bank Ltd vs Paul Gomes - 10/7/20